

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.03.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 753 of 2022 in Comp. App. (AT) (Ins) No. 589 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar

For Directions

2.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakash Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
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For Admission (Fresh Case)

3.	Comp. App. (AT) No. 42 of 2022	Dr. Bavaguthu Raghuram Shetty Vs. Health-Tech Chattisgarh Pvt. Ltd. & Ors.	Vivek Jain	
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For Hearing

4.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022 (PH)	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
5.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. With	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
6.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Hima Lawrence Mahesh Agarwal Samir Ali Khan

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By order of Hon'ble Chairperson
-sd/-
Registrar